

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI

Company Appeal (AT) No. 213 of 2018

IN THE MATTER OF:

Sheffield Appliances Ltd. & Ors.

...Appellants

Vs

**Registrar of Companies,
NCT of Delhi & Haryana**

....Respondent

Present:

For Appellants: None.

For Respondent:

ORDER

05.07.2018: The case was taken up at 10:45 Hrs. In spite of repeated calls nobody appears for the Appellant. Again at 13:03 Hrs. in spite of repeated calls nobody appears.

The appeal is accordingly dismissed for non-prosecution.

[Justice S. J. Mukhopadhaya]
Chairperson

[Justice Bansilal Bhat]
Member (Judicial)

am/sk